

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Ms. Simmi Kapoor, Administrative Officer (Judicial) and Sh. Lalit Singh, System Analyst, working as Nodal Officers for the work related to allotment of General Pool Residential Accommodation by Directorate of Estates, Nirman Bhawan, New Delhi for Administration Branch I & II and Administration Branch-III respectively, are hereby authorized to work as Link Nodal Officer vice versa in the absence of the other Nodal Officer, **with immediate effect, till further orders.**

Note: Non-compliance of the order will be viewed seriously.

NK 14.12.23

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 92042-085 /Admn-I/P&T/HQs/2023

Dated, Delhi the 14 DEC 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Officer In-Charge, Accounts, Branch, Central, Tis Hazari Courts, Delhi.
2. The Ld. Officer In-Charge, IT Cell, Central, Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. PS to the undersigned.
5. The Director/Addl. Director, Directorate of Estates, Nirman Bhawan, New Delhi.
6. The Administrative Officer (Judl.)/Branch In-Charge, Administration Branch-III, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Central, Tis Hazari Courts, Delhi.
9. The Dealing Officials, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

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